

**THE HIGH COURT OF KERALA**

Kochi - 682 031  
Dated – 13/06/2011

**PROCEEDINGS**

Judiciary –Appointment of Sub Judges / CJMs as District Judges – Consequential Transfers and Postings of Judicial Officers – Orders issued.

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Read : G.O.(Ms) No111/2011/Home dated 21-05-2011

**ORDER NO. B1- 62446 /2010**

As per the GO read above the Government have temporarily appointed nine Sub Judges / Chief Judicial Magistrates in the Kerala Judicial Service as District and Sessions Judges in the Kerala State Higher Judicial Service. Hence, the following orders are issued:

1. Sri.P.Ubaid, District and Sessions Judge, Palakkad is transferred and posted as District and Sessions Judge, Kozhikode. He will hand over charge of his office to Addl. District Judge-I / Addl.MACT, Palakkad and take charge as District and Sessions Judge, Kozhikode from the Addl.District Judge-I / Addl.MACT, Kozhikode.

The Addl. District Judge-I / Addl.MACT, Palakkad will hold the full additional charge of the District and Sessions Judge, Palakkad till Smt.Mary Joseph(SI.No.3)takes charge.

2.Sri.K.P.Jyothindranath, Enquiry Commissioner & Spl.Judge, Kozhikode is repatriated to the State Subordinate Judiciary and posted as District and Sessions Judge, Thrissur. On repatriation from the present post, he will take charge as District and Sessions Judge, Thrissur from the Addl. District Judge-I / Addl.MACT, Thrissur.

3.Smt.Mary Joseph, MACT, Thrissur is transferred and posted as District and Sessions Judge, Palakkad. She will hand over charge of her office and her additional charge of Addl.District Judge / MACT, Irinjalakuda to the Addl. District Judge-I / Addl.MACT, Thrissur and take charge as District and Sessions Judge, Palakkad from the Addl.District Judge-I / Addl.MACT, Palakkad.

The Addl. District Judge-I / Addl.MACT, Thrissur will hold the full additional charge of the MACT, Thrissur until further orders. The Addl. District Judge-I / Addl.MACT, Thrissur will hold the full additional charge of the Addl.District Judge / MACT, Irinjalakuda till Sri.P.M.Abdul Sathar(SI.No.9) takes charge.

4. Sri.N.J.Jose, Addl. District Judge-I / Addl.MACT, Pathanamthitta is transferred and posted as Forest Tribunal / Addl.District Judge-II, Kozhikode. He will hand over charge of his office to the MACT, Pathanamthitta and take charge as Forest Tribunal/Addl.District Judge-II,Kozhikode from the Wakf Tribunal/Addl.District Judge-

III/Addl.MACT, Kozhikode. He will await GO and notification appointing him as Forest Tribunal, Kozhikode.

The MACT, Pathanamthitta will hold the full additional charge of the Addl. District Judge / Addl.MACT, Pathanamthitta until further orders.

5. Sri.P.Madhavan, Addl.Sessions Judge(Abkari cases), Kottarakkara is transferred and posted as Judge, Family Court, Nedumangad. He will hand over charge of his office to the Judge, Family Court, Kottarakkara and take charge as Judge, Family Court, Nedumangad from the Judge, Family Court Thiruvananthapuram.

The Judge, Family Court, Kottarakkara will hold the full additional charge of the Addl.Sessions Judge(Abkari cases), Kottarakkara until further orders.

6. Sri. Rathankumar Rajaram Kamath, Judge, Family Court, Nedumangad is transferred and posted as MACT, Attingal. He will hand over charge of his office to the Judge, Family Court Thiruvananthapuram and take charge as MACT, Attingal from the MACT, Thiruvananthapuram.

The Judge, Family Court Thiruvananthapuram will hold the full additional charge of the Judge, Family Court, Nedumangad till Sri.P.Madhavan (Sl.No.5)takes charge.

7. Sri.Muhammed Vasseem, Judge, Family Court, Vadakara is transferred and posted as Addl. District Judge(Ad hoc)-II, Thodupuzha. He will hand over charge of his office to Sri.P.C.Paulachan(Sl.No.10) and take charge as Addl. District Judge(Ad hoc)-II, Thodupuzha from the Addl. District Judge(Ad hoc)-I, Thodupuzha.

8. Sri.S.Satheesachandra Babu, Chief Judicial Magistrate, Manjeri, who stands appointed as District and Sessions Judge is posted as Addl. District Judge (Adhoc)-I, Manjeri. He will handover charge of his office to the Judicial Magistrate of First Class-I, Manjeri and take charge as Addl. District Judge (Adhoc)-I, Manjeri from the Addl. District Judge (Adhoc)-II, Manjeri.

The Judicial Magistrate of First Class-I, Manjeri will hold the full additional charge of the Chief Judicial Magistrate, Manjeri till Sri.V.Dileep (Sl.No.21) takes charge.

9. Sri.P.M.Abdul Sathar, Chief Judicial Magistrate, Palakkad who stands appointed as District and Sessions Judge is posted as Addl.District Judge /MACT, Irinjalakuda. He will handover charge of his office to Sri.V.Prakash(Sl.No.22) and take charge as Addl.District Judge / MACT, Irinjalakuda from the Addl.District Judge-/ Addl.MACT, Thrissur.

10. Sri.P.C.Paulachan, Chief Judicial Magistrate, Thodupuzha, who stands appointed as District and Sessions Judge is posted as Judge, Family Court, Vadakara. He will handover charge of his office to the Judicial Magistrate of First Class,

Thodupuzha and take charge as Judge, Family Court, Vadakara from Sri.Muhammed Vasseem(SI.No.7). He will also take the full additional charge of MACT, Vadakara from Sri.Muhammed Vasseem and continue to hold the full additional charge until further orders.

The Judicial Magistrate of First Class, Thodupuzha will hold the full additional charge of the Chief Judicial Magistrate, Thodupuzha till Sri.M.Nandakumar (SI.No.20) takes charge.

11.Sri.P.G.Ajithkumar, Deputy Director, Kerala Judicial Academy who stands appointed as District and Sessions Judge is posted as Addl.District Judge-II, Ernakulam. On relief from the present post, he will take charge as Addl.District Judge-II, Ernakulam from the Addl.District Judge-I, Ernakulam

12. Sri.C.Balan, Chief Judicial Magistrate, Kasaragod who stands appointed as District and Sessions Judge is posted as Addl. District Judge(Ad hoc)-II, Kasaragod. He will handover charge of his office to the Judicial Magistrate of First Class, Kasaragod and take charge as Addl. District Judge(Ad hoc)-II, Kasaragod from the Addl. District Judge(Ad hoc)-III, Kasaragod

The Judicial Magistrate of First Class, Kasaragod will hold the full additional charge of the Chief Judicial Magistrate, Kasaragod till Sri.K.A.Rajamohanan(SI.No.19) takes charge.

13.Sri.K.P.John, Chief Judicial Magistrate, Kozhikode who stands appointed as District and Sessions Judge is posted as Addl. District Judge(Ad hoc)-I, Kozhikode. He will handover charge of his office to Sri.V.K.Rajan(SI.No.24) and take charge as Addl.District Judge(Ad hoc)-I,Kozhikode from the Addl.District Judge(Ad hoc)-II, Kozhikode.

14.Sri.M.V.George,Chief Judicial Magistrate, Kottayam who stands appointed as District and Sessions Judge is posted as Addl. District Judge(Ad hoc)-I, Kollam. He will handover charge of his office to Sri.T.K.Rameshkumar(SI.No.18) and take charge as Addl.District Judge(Adhoc)-I, Kollam from the Addl. District Judge(Ad hoc)-II, Kollam

15.Sri.D.Ajithkumar, Chief Judicial Magistrate, Kalpetta who stands appointed as District and Sessions Judge is posted as MACT, Kalpetta. He will handover charge of his office to the Sub Judge, Sulthan Bathery and take charge as MACT, Kalpetta from the District Judge, Kalpetta.

The Sub Judge, Sulthan Bathery will hold the full additional charge of Chief Judicial Magistrate, Kalpetta till Sri.C.Sureshkumar(Sr.)(SI.No.26)takes charge.

16. Sri.A.Haris, Chief Judicial Magistrate, Thalassery who stands appointed

as District and Sessions Judge is posted as MACT, Thalassery. He will handover charge of his office to Sri.E.Baiju(SI.No. 25) and take charge as MACT, Thalassery from the Addl. District Judge / MACT, Thalassery .

17. Sri.B.Kalam Pasha, Prl. Sub Judge, N.Paravur is transferred and posted as Chief Judicial Magistrate, Thiruvananthapuram. He will hand over charge of his office to Sri.P.P.Saidalavi(SI.No.32) and take charge as Chief Judicial Magistrate, Thiruvananthapuram from the Addl. Chief Judicial Magistrate, Thiruvananthapuram

18. Sri.T.K.Rameshkumar, Principal Sub Judge, Kottayam is posted as Chief Judicial Magistrate, Kottayam. He will hand over charge of his office to the Additional Sub Judge, Kottayam and take charge as Chief Judicial Magistrate, Kottayam from Sri.M.V.George(SI.No.14).

The Additional Sub Judge, Kottayam will hold the full additional charge of the Principal Sub Judge, Kottayam till Sri.S.Krishnakumar(SI.No.31) takes charge.

19. Sri.K.Rajamohanam, Additional Chief Judicial Magistrate, Ernakulam is transferred and posted as Chief Judicial Magistrate, Kasaragod. He will hand over charge of his office to the Chief Judicial Magistrate, Ernakulam and take charge as Chief Judicial Magistrate, Kasaragod from the Judicial Magistrate of First Class, Kasaragod.

The Chief Judicial Magistrate, Ernakulam will hold the full additional charge of the Addl.Chief Judicial Magistrate, Ernakulam till Sri.Manoj M.(SI.No.41) takes charge.

20. Sri.M.Nandakumar, Principal Sub Judge, Thrissur is transferred and posted as Chief Judicial Magistrate, Thodupuzha. He will hand over charge of his office to Sri.P.Sasidharan(SI.No.27) and take charge as Chief Judicial Magistrate, Thodupuzha from the Judicial Magistrate of First Class, Thodupuzha

21. Sri.V.Dileep, Sub Judge, Thiruvalla is transferred and posted as Chief Judicial Magistrate, Manjeri. He will hand over charge of his office to the Sub Judge, Pathanamthitta and take charge as Chief Judicial Magistrate, Manjeri from the Judicial Magistrate of First Class-I, Manjeri .

The Sub Judge, Pathanamthitta will hold the full additional charge of the Sub Judge, Thiruvalla till Smt.P.Mayadevi(SI.No.37) takes charge.

22. Sri. V.Prakash, Principal Sub Judge, Palakkad is posted as Chief Judicial Magistrate, Palakkad. He will hand over charge his office to Sri.A.V.Narayanan (SI.No.30) and take charge as Chief Judicial Magistrate, Palakkad from Sri.P.M.Abdul Sathar(SI.No.9).

23. Sri.K.Sathyan, Principal Sub Judge, Kozhikode who stands appointed as Deputy Director, Kerala Judicial Academy, Ernakulam will hand over charge of his office to Sri.C.Krishnakumar(SI.No.29) and proceed to take up new appointment.

24. Sri.Rajan V.K., Additional Sub Judge-I, Kozhikode is posted as Chief Judicial Magistrate, Kozhikode. He will hand over charge of his office to the Additional Sub Judge-II, Kozhikode and take charge as Chief Judicial Magistrate, Kozhikode from Sri.K.P.John(SI.No.13)

The Additional Sub Judge-II, Kozhikode will hold the full additional charge of the Additional Sub Judge-I, Kozhikode till Sri.K.E.Salih(SI.No.34) takes charge.

25.Sri.Baiju E., Additional Chief Judicial Magistrate,Thalassery is posted as Chief Judicial Magistrate,Thalassery. He will take charge as Chief Judicial Magistrate, Thalassery from Sri.A.Haris (SI.No.16) and continue to hold the additional charge of Additional Chief Judicial Magistrate,Thalassery till Sri.Nixon M.Joseph (SL.No.39) takes charge.

26. Sri.C.Sureshkumar(Sr.), Additional Sub Judge-III, Ernakulam is transferred and posted as Chief Judicial Magistrate, Kalpetta. He will hand over charge of his office to the Additional Sub Judge-II, Ernakulam and take charge as Chief Judicial Magistrate, Kalpetta from the Sub Judge, Sulthan Bathery.

The Additional Sub Judge-II, Ernakulam will hold the full additional charge of the Additional Sub Judge-III, Ernakulam till Sri.K.G.Sanalkumar(SI.No.38) takes charge.

27. Sri.Sasidharan P., Addl. Sub Judge-I, Thrissur is posted as Principal Sub Judge, Thrissur. He will take charge as Principal Sub Judge, Thrissur from Sri.M.Nandakumar (SI.No.20) and continue to hold the full additional charge of Addl. Sub Judge-I, Thrissur till Sri.Vincent Charley V. (SI. No.35) takes charge.

28.Smt.C.S.Sudha, Sub Judge, on deputation as Registrar, Cyber Appellate Tribunal, New Delhi is repatriated to the subordinate judiciary and posted as Sub Judge, Payyannur. On relief from her present post, she will take charge as Sub Judge, Payyannur from the Additional Sub Judge, Thalasserry.

29.Sri.C.Krishnakumar, Additional Sub Judge-III, Kozhikode is posted as Principal Sub Judge, Kozhikode. He will take charge as Principal Sub Judge, Kozhikode from Sri.K.Sathyan(SI.No.23) and continue to hold the full additional charge of Additional Sub Judge-III, Kozhikode till Sri.Jayakumar John S. (SI.No.36) takes charge.

30. Sri.A.V.Narayanan, Additional Sub Judge, Palakkad is posted as Principal Sub Judge, Palakkad. He will take charge as Principal Sub Judge, Palakkad from Sri.V.Prakash(SI.No.22) and continue to hold the full additional charge of Additional Sub Judge, Palakkad till Sri.Johny Sebastian (SI.No.33) takes charge.

31.Sri.S.Krishnakumar, Sub Judge, Payyannur is transferred and posted as Principal Sub Judge, Kottayam. He will hand over charge of his office to the Additional Sub Judge, Thalasserry and take charge as Principal Sub Judge, Kottayam from the Additional Sub Judge, Kottayam.

The Additional Sub Judge, Thalasserry will hold the full additional charge of Sub judge, Payyannur till Smt.C.S.Sudha(SI.No.28 ) takes charge.

32.Sri.P.P.Saidalavi, Additional Sub Judge, N.Paravur is posted as Principal Sub Judge, N.Paravur. He will take charge as Principal Sub Judge, N.Paravur from Sri.B.Kalam Pasha (Sl. No.17) and continue to hold the full additional charge of Addl. Sub Judge, N.Paravur till Smt.V.S.Bindhukumari(SI.No.40) takes charge

33.Sri.Johny Sebastian, Principal Munsiff, Thrissur is promoted as Sub Judge/ Chief Judicial Magistrate and posted as Additional Sub Judge, Palakkad. He will hand over the charge of his office to Sri.Raju N.V.(SI.No.42) and take charge as Additional Sub Judge, Palakkad from Sri.A.V.Narayanan (Sl. No.30).

34. Sri.K.E.Salih, Principal Munsiff, Kollam is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge-I, Kozhikode. He will hand over the charge of her office to Sri.K.Kamanees(SI.No.43) and take charge as Additional Sub Judge-I, Kozhikode from the Additional Sub Judge-II, Kozhikode

35. Sri.Vincent Charley V., Judicial Magistrate of First Class -III, Thrissur is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge-I, Thrissur. He will hand over the charge of his office to the Judicial Magistrate of First Class-II, Thrissur and take charge as Additional Sub Judge-I, Thrissur from Sri. P.Sasidharan(SI. No.27).

The Judicial Magistrate of First Class-II, Thrissur will hold the full additional charges of the Judicial Magistrate of First Class-III, Thrissur until further orders.

36. Sri. Jayakumar John S., Munsiff, Varkala is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge-III, Kozhikode. He will hand over the charge of his office to the Judicial Magistrate of First Class, Varkala and take charge as Additional Sub Judge-III, Kozhikode from Sri.C.Krishnakumar(SI.No.29)

The Judicial Magistrate of First Class, Varkala will hold the full additional charges of the Munsiff, Varkala until further orders.

37. Smt.P.Mayadevi, Principal Munsiff, Neyyattinkara is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Thiruvalla. She will hand over the charge of his office to Smt.Rekha R.(SI.No.45) and take charge as Sub Judge, Thiruvalla from the Sub Judge, Pathanamthitta.

38. Sri.K.G.Sanalkumar, Munsiff, Pathanamthitta is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge-III, Ernakulam. He will hand over the charge of his office to the Munsiff, Adoor and take charge as Additional Sub Judge-III, Ernakulam from the Additional Sub Judge-II, Ernakulam.

The Munsiff, Adoor will hold the full additional charge of the Munsiff, Pathanamthitta until further orders.

39.Sri.Nixon M.Joseph, Judicial Magistrate of First Class-I, Aluva is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Chief Judicial Magistrate, Thalassery. He will hand over the charge of his office to the Judicial Magistrate of First Class-II, Aluva and take charge as Additional Chief Judicial Magistrate, Thalassery from Sri.E.Baiju(SI.No.25)

The Judicial Magistrate of First Class-II, Aluva will hold the full additional charge of the Judicial Magistrate of First Class-I, Aluva until further orders.

40. Smt. V.S.Bindukumari, Munsiff, Chengannur is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge, N.Paravur. She will hand over the charge of her office to the Judicial Magistrate of First Class, Chengannur and take charge as Additional Sub Judge, N.Paravur from Smt.P.P.Saidalavi(SI.No.32).

The Judicial Magistrate of First Class, Chengannur will hold the full additional charge of the Munsiff, Chengannur, till Sri.C.D.Joy (SI.No.46) takes charge.

41. Sri.Manoj M., Munsiff, Thiruvalla is promoted as Sub Judge / Chief Judicial Magistrate and posted as Addl. Chief Judicial Magistrate, Ernakulam. He will hand over the charge of his office to the Judicial Magistrate of First Class, Thiruvalla and take charge as Addl. Chief Judicial Magistrate, Ernakulam from Chief Judicial Magistrate, Ernakulam.

The Judicial Magistrate of First Class, Thiruvalla will hold the full additional charge of the Munsiff, Thiruvalla until further orders.

42. Sri.N.V.Raju, Additional Munsiff(RCC), Thrissur is posted as Principal Munsiff, Thrissur. He will take charge as Principal Munsiff, Thrissur from Sri.Johny Sebastian(SI.No.33) and continue to hold the full additional charge of Addl. Munsiff (RCC), Thrissur until further orders.

43.Sri.K.Kamanees, Additional Munsiff, Kollam is posted as Principal Munsiff, Kollam. He will take charge as Principal Munsiff, Kollam from Sri.K.E.Salih(SI. No.34) and continue to hold the full additional charge of Addl. Munsiff,Kollam until further orders.

44. Sri.Rajiv Jayaraj, Munsiff, Andorth, Union Territory of Lakshadweep is repatriated to the state subordinate judiciary and posted as Judicial Magistrate of First

Class, Kunnamangalam. On relief from his present post, he will take charge as Judicial Magistrate of First Class, Kunnamngalam from the Special Judicial Magistrate of First Class(Marad cases), Kozhikode.

45. Smt.Rekha R., Additional Munsiff-I, Neyyattinkara is posted as Principal Munsiff, Neyyattinkara. She will take charge as Principal Munsiff, Neyyattinkara from Smt.P.Mayadevi(SI.No.37) and continue to hold the full additional charge of Addl. Munsiff-I, Neyyattinkara, until further orders.

46.Sri.C.D.Joy, Judicial Magistrate of First Class-III, Palakkad is transferred and posted as Munsiff, Chengannur. He will handover charge of his office to the Judicial Magistrate of First Class-II, Palakkad and take charge as Munsiff, Chengannur from the Judicial Magistrate of First Class, Chengannur.

The Judicial Magistrate of First Class-II, Palakkad will hold the full additional charge of the Judicial Magistrate of First Class-III, Palakkad , until further orders.

The promotion granted to the officers at Sl. No. 33 to 41 are temporary until their appointment as Sub Judge / Chief Judicial Magistrate are regularised by the High Court.

The Officer at Sl.No.1 to 3 are eligible for Special Pay for extra administrative work @ Rs.1500/- per month in theri new stations. The Officers at Sl.No.4 to 6, 9,10, 15 to 22 & 24 to 26 are eligible for Special Pay for extra administrative work @ Rs.1000/- per month in their new stations. The officers at Sl. No. 27 to 32, 37 , 39 & 41 are eligible for Special Pay for extra administrative work @ Rs.750/- per month in their new stations. The officers at Sl. No. 42 to 46 are eligible for Special Pay for extra administrative work @ Rs.500/- per month in their new Posts.

The officers at Sl.Nos. 5,7 & 31 are not eligible for transfer grant and joining time. The officers at Sl.Nos. 4 & 46 are not eligible for joining time.

( By Order )

A. HARIPRASAD  
Registrar( Subordinate Judiciary)